

GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 1531

ANSWERED ON 09.12.2024

ATAL BHU JAL YOJANA

1531. SHRI LAHAR SINGH SIROYA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact as reported that Karnataka Government has not adequately utilized the grants for many projects under the Ministry, including the Atal Bhu Jal Yojana; and
- (b) if so, details of the Central Government grants withdrawn and that of the unutilized grants by Government of Karnataka, in this regard?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) There is no such information that Karnataka Government has not adequately utilised the grants for projects under the Ministry. However, the details of grants released to Karnataka under Atal Bhujal Yojana and its expenditure are given in table below:

(Amount in Rs. Crores as on 30.11.2024)

| | IS&CB | Incentive | Total |
|------------------------------|------------------|------------------|--------------|
| Total Amount Released | 88.40 | 731.11 | 819.51 |
| Total Expenditure | 87.41 | 621.78 | 709.19 |
| | (98.88%) | (85.05%) | (86.54%) |

Under the Incentive Component the funds are released as per performance of the State as per Pre-defined Disbursement Linked Indicators (DLIs) in the scheme.

- (b) Does not arise in view of the (a) above.
